

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ 4707/A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge,  
Dhemaji

Dated Guwahati, the 25<sup>th</sup> May, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJDH/1518-19/2023 dated 03.05.2023

Sir,

With reference to the above, I am directed to inform you that Smti Juma Sinha, Addl. Chief Judicial Magistrate, Dhemaji has been granted permission to avail LTC for the block period of 2022-2025 to visit Mumbai from Dhemaji via Kamakhya, Guwahati by train (1<sup>st</sup> Class AC) on the third week of June and return thereafter from Mumbai to Dhemaji by flight (Economy Class) by the next week, by the shortest possible route, as per existing Rules.

Smti Sinha may be informed accordingly.

Thanking you,

Yours faithfully,

*sdl-*

**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-03/2022/ 4708-4711 /A.  
Copy to:-

Dated 25/05/23

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Juma Sinha, Addl. Chief Judicial Magistrate, Dhemaji with reference to her letter dated 02.05.23.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*24/5/2023*  
**REGISTRAR (VIGILANCE)**